

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF APPEAL UNDER ARBITRATION ACT (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	AUA/3/2012	MR. S. R. RIVONKAR	GOA STATE CO-OPERATIVE BANK LTD THROUGH ITS CHIEF EXECUTIVE	PUNJAB NATIONAL BANK AND 2 ORS.,	ADV. PRASHANT VENGURLEKAR FOR R.NO.1	
2	AUA/5/2012	KETAKI L. PEDNEKAR WITH SHALAKA SHELKE	AGRI GOLD EXIMS LTD (REP. BY MD A.V.S. SARMA)	H.L. NATHURMAL REP. BY PROPRIETOR HARESH MEHALWANI	ADV. E. O. MENDES	
3	AUA/1/2014	ADV. PAI NIKHIL DEELIP ADV. PRIYANKA KAMAT AGA FOR APPELLANT	THE STATE OF GOA REP. BY THE EXECUTIVE ENGINEER WORKS DIVISION XII,	K.K. JOHN.	ADV. SANDESH D. PADIYAR FOR RESPONDENT ADV. HALARNKAR ADISH VINOD FOR RESPONDENT	
	WITH CA/13/2015 IN AUA/1/2014	ADV. PAI NIKHIL DEELIP ADV. PRIYANKA KAMAT AGA FOR APPELLANT	THE STATE OF GOA REP. BY THE EXECUTIVE ENGINEER, WORKS DIVISION XII, IRRIGATION DEPT.	K. K. JOHN, PWD CONTRACTOR.	ADV. SANDESH D. PADIYAR FOR RESPONDENT ADV. HALARNKAR ADISH VINOD FOR RESPONDENT	MENTIONED MATTER - FOR STAY - AMOUNT NOT DEPOSITED
4	AUA/5/2015	ADV. VALMIKI MENEZES	ULHAS MAHADEO PILANKAR AND ANR.,	VILAS MAHADEO PILANKAR AND 2 ORS.,	ADV. J. ABREU LOBO FOR R.NO. 1	ADMITTED ON 01/04/2016 -
5	AUA/3/2016	ADV. SHAILESH REDKAR	MAHABLESHWAR HALANKER.	LOKMANYA MULTIPURPOSE CO-OPERATIVE SOCIETY LTD. THROUGH ITS BANK MANAGER VASU AMONKAR.	ADV. R. G. RAMANI	SERVICE IS COMPLETE
6	AUA/10/2017	ADV. ASHWIN D. BHOBE	GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. REP. BY SANJEET RODRIGUES.	R.B.S. CANDIAPARCAR ENGINEERS & CONTRACTORS REP BY PARTNERS.	ADV. R. G. RAMANI FOR RESPONDENT ADV. SUNANDA PANDURANG AMONKAR FOR RESPONDENT	ADMITTED ON 05/10/2017 - AS PER ORDER DT.06/10/2017, PASSED BY THE HON'BLE COURT AN UNDERTAKING FILED ON BEHALF OF GSIDC IS KEPT IN THE FILE AT FLAG 'A' - PROCESS FEE NOT PAID TO ISSUE ADMIT NOTICE -

	WITH					
	CA/85/2017 IN AUA/10/2017	ADV. ASHWIN D. BHOBE	GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. REP. BY SANJEET RODRIGUES.	R.B.S. CANDIAPARCAR ENGINEERS AND CONTRACTORS REP BY PARTNERS.	ADV. R. G. RAMANI FOR RESPONDENT	FOR STAY - AS PER FARAD NOTINGS DTD. 14.12.2017 IN AUA/10/2017 VAKALATNAMA FILED BY ADV. R.G.RAMANI ON BEHALF OF RESP. HENCE SERVICE IS COMPLETE
	WITH					
	MCA/358/2018 IN AUA/10/2017	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR FOR RESPONDENT	R.B.S. CANDIAPARCAR ENGINEERS AND CONTRACTORS.,	GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.,	ADV. ASHWIN D. BHOBE	WITHDRAWAL OF MONEY - REPLY NOT FILED
7	AUA/14/2017	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	PREMIER BUILDERS PVT. LTD.,THR. ITS MANAGING DIRECTOR, DOMINIC ISSAC.,	UNION OF INDIA, REP. BY EXECUTIVE ENGINEER.,		- SERVICE IS COMPLETE - COMPILATION FILED BY THE ADV. IN VIEW OF ORDER DT.02/11/2017 IS KEPT ALONG WITH THE FILE PAGE NOS.57 TO 457. COPY OF PETITION PREFERRED U/S34 IS PLACED ON RECORD AT PG. NOS. 458-478. -
8	AUA/19/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR	LOKMANYA MULTI-PURPOSE CO-OPERATIVE SOCIETY LTD., REP. BY ITS AUT. OFFICER, DILEEP RANOJI KALE.,	MELWYN ANTHONY VAZ AND ANR.,		
9	AUA/23/2017	ADV. DEVIDAS J. PANGAM	EDC LTD. (FORMERLY KNOWN AS ECONOMIC DEVELOPMENT CORPORATION LTD.,),	SHIRWAIKAR ELECTRICAL ENTERPRISES, REP. BY ITS PARTNER, ANAND SHIRWAIKAR.,	ADV. VILAS P. THALI FOR RESPONDENT	- ARBITRATION AWARD NOT PRODUCED TILL DATE AS PER ORDER DT.25/01/2018 - ADV FOR APPELLANT FILED COMPILATIONS AS PER ORDER DTD. 23.03.2018 PASSED BY THIS HON'BLE COURT. COMPILATIONS ARE AT VOL. I TO XIII. KEPT WITH THE FILE.

10	AUA/1/2018	ADV. SANDESH D. PADIYAR ADV. SANKALP SINAI BHANGUI ADV. PRILAM PREMANAND PHADTE ADV. PRASHIL AROLKAR	HEERA CONSTRUCTION COMPANY, REP. BY POA K. GOPALAN.,	GOVERNMENT OF GOA, REP. BY E.E.W. DIV. III, PONDA.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	ADMIT -SERVICE IS COMPLETE AFTER ADMISSION - PRIVATE PAPER BOOK NOT FURNISHED - RENEWAL/FRESH BANK GUARANTEE NOT FILED AS PER ORDER DTD.13/07/2018 PASSED BY HON'BLE COURT -
11	AUA/2/2018	ADV. MAHESH AMONKAR	UNION OF INDIA/GOVT. OF INDIA, BY ITS EXECUTIVE ENGINEER, BAMBOLIM.,	SHINE ENTERPRISES.,		WAIVE SERVICE FOR RESP. -
12	AUA/22/2018	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELEISE ADV. SAGAR SURENDRA SARMALKER	SHAKTI INDUSTRIES, THR. ITS PROP., PANDURANG G. GAUNEKAR AND 2 ORS.,	THE GOA STATE CO-OP. BANK LTD., (HO), PANAJI, REP. BY ITS BRANCH MANAGER.,		SERVICE IS COMPLETE - IN VIEW OF ORDER DTD.03/08/2018, AMOUNT NOT DEPOSITED -
13	AUA/25/2018	ADV. SUSHANT Y. KORGAONKAR ADV. MENINO PEREIRA	DINAKAR ULLAL.,	BOARD OF TRUSTEES OF THE PORT OF MORMUGAO.,	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. P.DHURI FOR RESPONDENT ADV. KAMAT SANKET DATTA FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT	SERVICE IS COMPLETE -
	WITH					
	MCA/781/2018 IN AUA/25/2018	ADV. SUSHANT Y. KORGAONKAR ADV. MENINO PEREIRA	DINAKAR ULLAL.,	BOARD OF TRUSTEES OF THE PORT OF MORMUGAO.,	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. P.DHURI FOR RESPONDENT ADV. KAMAT SANKET DATTA FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT	PRODUCTION OF ADDL. DOCUMENT ON RECORD - [AUA] - SERVICE IS COMPLETE -
14	AUA/29/2018	ADV. FONSECA CLAYTON ANTHONY *THE APPLICANT	SHRIRAM TRANSPORT FINANCE CO. LTD., THR. ITS AUT. SIG., JAIMALA M. GAUNEKAR.,	BHANU VITHOBA NASNODKAR AND ANR.,	ADV. J. ABREU LOBO FOR R.NO.1 ADV. PRATIKSHA MANDREKAR FOR R.NO.1 ADV. NIGEL JOHN FERNANDES FOR R.NO.1	SERVICE IS COMPLETE - COMPILATION OF DOCUMENTS FILED -

15	AUA/34/2018	ADV. SHIVAN DESAI ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR ADV. JATIN RAMAIYA	ADITYA CIVIL CONTRACTORS, THR. ITS PARNTER, VIJAYANAND VENKATESH NAIK AND 2 ORS.,	ARCHANA KUDCHADKAR.,	ADV. YOGESH V. NADKARNI FOR RESPONDENT	LD. COUNSEL WAIVES SERVICE FOR RESPONDENT -
16	AUA/36/2018	ADV. RAMA GAJANAN RIVANKAR	SEA SPARKLE HARBOUR SERVICES LTD., REP. BY ITS DIRECTOR AND AUT. SIGN., R. VIRENDER PRASAD.,	MORMUGAO PORT TRUST, REP. BY ITS CHAIRMAN.,	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. TAMANNA ANIRBAN GUPTA FOR RESPONDENT ADV. ROHAN SHIRODKAR FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT ADV. DHURI PRATIMA ANAND FOR RESPONDENT	SERVICE IS COMPLETE

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

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